

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2279

ANSWERED ON:06.12.2012

IDENTITY CARDS FOR RAIL RESERVATIONS

Haque Shri Sk. Saidul;Roy Shri Mahendra Kumar;Saroj Shri Tufani

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the production of identity cards by the passengers have been made mandatory for all classes of reservations for undertaking railway journey;
- (b) if so, the details thereof and the reasons therefor along with the provision for those workers, employees and citizens who have not been issued any form of identity card;
- (c) whether any alternative arrangement in place of identity cards is being made by the Railways for those persons who go from one State to another in search of employment;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken/being taken by the Railways in this regard and also to check the harassment of passengers on the issue?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a): Yes, Madam.

(b) to (e): With a view to reduce the chances of travelling on transferred tickets, it has been decided that with effect from 01.12.2012, one of the passengers booked on a ticket for undertaking journey in any reserved class will have to produce any one of the prescribed proofs of identity failing which all the passengers will be treated as travelling without ticket and charged accordingly.

This provision shall, however, not affect the existing provision of Tatkal scheme where during the journey, the passenger is required to show the original proof of identity indicated on the ticket.

Adequate care has already been taken to safeguard the interests of all categories of passengers by prescribing ten proofs of identity, which are as under:-

- i. Voter Photo identity card issued by Election Commission of India.
- ii. Passport.
- iii. PAN Card issued by Income Tax Department.
- iv. Driving Licence issued by RTO.
- v. Photo identity card having serial number issued by Central/State Government.
- vi. Student Identity Card with photograph issued by recognized School/College for their students.
- vii. Nationalized Bank Passbook with photographs.
- viii. Credit Cards issued by Banks with laminated photograph.
- ix. Unique Identification Card "Aadhaar"; and
- x. Photo identity Cards having serial number issued by Public Sector Undertakings of State/Central Government, District Administrations, Municipal bodies and Panchayat administrations.

Moreover, the scope of the term "photo identity card having serial number issued by Central/State Government" as mentioned above is very wide and it covers a large number of photo identity cards, for e.g., Ration Card with photograph, Below Poverty Line (BPL) cards, etc.

Instructions have also been issued to zonal Railways to educate all concerned particularly Ticket Checking staff about the revised provisions to avoid inconvenience to passengers.